GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:877
ANSWERED ON:25.02.2011
DEVELOPMENT OF RENEWABLE ENERGY SOURCES
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether certain States are not properly utilizing the funds allocated for development of new and renewable energy sources;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the remedial measures taken by the Government in this regard;
- (d) the details of various schemes being implemented in the country for the development of new and renewable energy in the country, scheme -wise; and
- (e) the details of funds allocated to State Governments for development of these sources of energy under the above said schemes, State-wise?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): State-wise allocations of funds are not made under the schemes of the Ministry. The funds are sanctioned / released on project to project basis in installments linked with actual progress. Variation in the performance amongst States has been due to several factors that include remoteness of sites, availability of States' own infrastructure (manpower and resources), and provision of counterpart funds in State budget for implementation of various programmes, etc.

To ensure full and proper utilization of the funds, the steps being taken by the Government include random inspection visits to project sites to ascertain the quantity and quality of systems deployed; regular review meetings with State Nodal / Implementing Agencies; requirement of periodic physical & financial progress reports, funds utilization certificates & audited statements of expenditure; etc. This apart, periodic internal audit of the State Nodal Agencies is also undertaken.

Details of various schemes / programmes being implemented for the development of renewable energy in the country as on 31.01.2011 are given in Annexure.

Annexure

Annexure referred to in reply to part (a),(b),(c),(d)&(e) of Lok Sabha Unstarred Question No.877 for 25.02.2011 regarding Development of Renewable Energy Sources.

Details of the schemes / programmes supported by the Ministry of New and Renewable Energy

- 1. GRID-INTERACTIVE/ OFF-GRID RENEWABLE POWER:
- # Wind Power: MW-scale Wind Farms/Aero generators/ Hybrid systems
- # Bio-power: Biomass power/ Cogeneration ts upto 25 MW capacity; Watermills/Micro hydel plants
- # Solar Power: Grid-interactive -Solar Thermal and SPV power generation plants, and off-grid/decentralized systems for various applications under National Solar Mission.
- 2. RENEWABLE ENERGY FOR RURAL APPLICATIONS:
- # Remote Village Electrification Programme : provision of lighting/ electricity in the unelectrified remote villages/ hamlets
- # Biomass Gasifier for Rural Energy / Industrial Energy.
- # Biogas Programme: setting up of Family Type biogas plants for cooking/ lighting/ manure/ small scale power generation
- # Solar Thermal Systems: deployment of decentralized solar thermal systems/ devices (mainly solar cookers / driers for cooking, drying farm produce) under National Solar Mission.
- 3. RENEWABLE ENERGY FOR URBAN, INDUSTRIAL & COMMERCIAL APPLICATIONS:
- # Biomass(non-bagasse) cogeneration/ U&I Waste to Energy
- # Solar water heating systems for domestic, institutional, commercial/industrial applications under National Solar Mission.
- # Solar air heating/ steam generation systems for community cooking/other applications in institutions and industry under National

Solar Mission.

Geen Buildings - incorporating active renewable energy systems and passive designs

Solar Cities - Planning for reducing their conventional energy consumption through energy conservation and use of renewable energy devices/ systems

4. RESEARCH, DESIGN & DEVELOPMENT:

Supporting research and development projects at premier institutions and industries on different aspects of new and renewable energy technologies.